

(d) when the said money would be released to the West Bengal Government and when the actual work will be completed ?

THE MINISTER OF IRRIGATION AND POWER : (SHRI B. SHANKARANAND) : (a) The Government of West Bengal had requested for an additional Plan assistance of Rs. 19.50 crores during 1984-85 for Teesta Barrage Project to supplement the outlay of Rs. 27.50 crores provided in the State's Annual Plan and the Budget.

(b) The State Government incurred an expenditure of Rs. 18 crores only on this project in a period of 9 months upto the end of December, 1984 leaving a balance of Rs. 9.50 crores as available from its budget allocation for being spent in the remaining 3 months of the financial year. Considering the rate of progress achieved on this project upto December, 1984, it was seen that it would not be possible to utilise any additional funds on this project during the current financial year over and above the allocation available in the State's Budget. Under the circumstances the Centre did not sanction or release any additional Plan Assistance for this project during 1984-85.

(c) and (d). The State's Plan for 1985-86 is not yet finalised. Irrigation is a State subject and funds for the execution of irrigation projects are to be provided by the States in their Annual Plans. Centre provides block loans/grants to the States which are not tied to any Sector or project. Completion of the projects' works will depend upon the outlays that will be provided by the State in its annual Plans.

Offer of a Developed Plot to Railways by Asansol-Durgapur Development Authority

121. **SHRI AJIT KUMAR SAHA :** Will the Minister of RAILWAYS be pleased to state :

(a) whether Asansol-Durgapur development Authority offered the Railways a developed plot free of cost for setting up a coach factory there ;

(b) if so, when the offer was made and the details of the said plot ;

(c) whether Government have taken any steps on the said offer ;

(d) if so, the details thereof ;

(e) if not, the reasons for the delay ; and

(f) the steps taken or proposed to be taken to expedite the matter ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) No, Sir.

(b) to (f). Do not arise.

Spread of Malaria and Steps to Eradicate it

122. **SHRI G.V. RAMA RAO :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that malaria is back in a big way and if so, steps Government propose to take to eradicate it ; and

(b) whether Malaria research in the country for several decades had failed to control this disease in any effective manner and if so, corrective steps taken/proposed to be taken ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH AND FAMILY WELFARE (SHRI YOGENDRA MAKWANA) : (a) and (b). Resurgence of Malaria after its near-elimination in the early sixties has become a common feature in many of the developing countries. After the adoption of the modified plan of operation in India with effect from 1.4.1977, there has been in general a declining trend in the incidence of malaria excepting in certain areas and pockets. The thrust of the control programme is to prevent mortality, reduce morbidity and to maintain industrial and agricultural production by undertaking intensive anti-malarial measures in these sectors. Such measures have been effectively supported

by operational research activities over the Years.

Extention of Railway Line from Dharmaganagar to Agartala

123. SHRI BAJUBAN RIYAN ;
SHRI BASUDEB ACHARIA ;
SHRI AJOY BISWAS ;
DR. SARADISH ROY :

Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are considering the long standing demand for extention of railway line from Dharmaganagar to Agartala for which the people of Tripura as also of the other North Eastern States are facing difficulties since long ; and

(b) if so, the details thereof ;

(c) whether any progress has been made so far ;

(d) if so the details thereof ; and

(e) by what time Government propose to complet this project ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Yes, Sir.

(b) to (e) . Construction of a metre Gauge railway line from Dharmaganagar to Kumarghat (33 kms) is well in progress, and is expected to be completed by December '87, subject to availability of resources.

For further extension of the line upto Agartala (119 Kms.), updating of the Traffic-cum-Engineering Survey is in progress. A final decision regarding extension of the line from Kumarghat to Agartala will be taken after receipt of the Survey Report and its examination in detail, in consultation with the Planning Commission, subject to availability of funds.

Setting up of Coach Factory in West Bengal

114. SHRI BASUDEB ACHARIA :
Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have received any proposal from the West Bengal Government regarding setting up of a coach factory in West Bengal ;

(b) if so, the details thereof ; and

(c) the steps taken so far in this regard ?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL) : (a) Yes, Sir.

(b) and (c). Rail India Technical & Economic Services (RITES) had been assigned the task of preparation of a detailed Project Report and the location survey for setting up of the New Coach Factory in the Railway Sector Recommendations for the location as received from the RITES in their Report are under study and a decision is expected to be taken on the most advantageous location for the unit based on Techno-Economic considerations.

Kerala's Power and Irrigation Projects Awaiting Clearance

125. SHRI K. KUNJAMBU : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the names of power and irrigation projects in Kerala; awaiting clearance of Union Government ;

(d) Since when these projects are awaiting clearance and how long it will take for the Government to accord their approval ;

(c) the break-up of the cost of each project as originally envisaged and the cost over-run due to the delay ; and

(d) the steps being taken to expedite the matter?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANANI) : (a) to (d). Details of the major and medium hydro-electric and irrigation projects of Kerala awaiting clearance along with reasons and steps being taken are given in the Statements I&II enclosed. Final cost of these projects could only be determined after a detail techno economic appraisal by Central Electric Authority and Central Water Commission, and after the technical features are finalised.